# GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

# LOK SABHA UNSTARRED QUESTION NO. 367

TO BE ANSWERED ON THE 22<sup>ND</sup> JULY, 2025

## REDRESSAL OF ISSUE OF FARMERS' SUICIDES

### 367. SHRI ANAND BHADAURIA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि और किसान कल्याण मंत्री be pleased to state:

- (a) the number of farmers committed suicide during 2024-25 and 2025-26 till date in the country, year-wise and State-wise;
- (b) whether 767 farmers have committed suicide in Maharashtra during first three months of 2025, if so, the details thereof and the reasons therefor;
- (c) whether the Government would implemented C2 plus 50% formula for MSP of various crops as per recommendation of Swaminathan Commission to redress the issue of large number of suicide by farmers in the country; and
- (d) if so, the details thereof and if not, the reasons therefor?

### **ANSWER**

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

- (a) & (b): The National Crime Records Bureau (NCRB) under the Ministry of Home Affairs compiles and disseminates information on suicides in its publication titled 'Accidental Deaths and Suicides in India' (ADSI). The report till 2022 is available on NCRB website (https://ncrb.gov.in).
- (c) & (d): Government fixes Minimum Support Price (MSP) mandated crops based on the recommendations of the Commission for Agricultural Costs & Prices (CACP) after considering the views of concerned State Governments and Central Ministries/ Departments. The Union Budget for 2018-19 had announced to keep MSPs at level of one and half times of the cost of production. Accordingly, Government had consistently increased MSP for all mandated Kharif, Rabi and other Commercial crops with a minimum margin of 50 percent over all India weighted average cost of production from the year 2018-19 onwards.

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